प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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April 28, 2023

Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 – Jaiprakash Narayan Nagari Sahakari Bank Ltd., Basmatnagar, Hingoli, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to Jaiprakash Narayan Nagari Sahakari Bank Ltd., Basmatnagar, Hingoli, Maharashtra under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 vide Directive CO.DOS.SED. No. S2723/12-07-005/2022-2023 dated July 28, 2022 for a period of six months up to January 29, 2023, the validity of which was extended up to April 29, 2023 vide Directive DOR.MON.D-71/12.22.663/2022-23 dated January 25, 2023.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the CO.DOS.SED. No. S2723/12-07-005/2022-2023 dated July 28, 2022, issued to Jaiprakash Narayan Nagari Sahakari Bank Ltd., Basmatnagar as modified vide Directive DOR.MON.D-71/12.22.663/2022-23 dated January 25, 2023. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive CO.DOS.SED.No.S2723/12-07-005/2022-2023 dated July 28, 2022, issued to Jaiprakash Narayan Nagari Sahakari Bank Ltd., Basmatnagar, the validity of which was last extended up to April 29, 2023, vide Directive DOR.MON.D-71/12.22.663/2022-23 dated January 25, 2023, shall continue to apply to the bank for a further period of three months from April 30, 2023 to July 29, 2023, subject to review.
- 3. All other terms and conditions of the Directives under reference shall remain unchanged.

(Yogesh Dayal) Chief General Manager